

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1153**  
**TO BE ANSWERED ON 27 JULY, 2023**

**Subsidy on Kerosene to Traditional Fishermen**

1153. SHRI RAHUL RAMESH SHEWALE:  
DR. PRITAM GOPINATHRAO MUNDE:  
SHRI CHANDRA SEKHAR SAHU:

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has provided subsidy on kerosene to the traditional fishermen in the country and if so, the details thereof, State/UT-wise;
- (b) the details of the revised plan for providing kerosene at subsidized rates to the traditional fishermen in the country;
- (c) whether such provision for subsidy on kerosene shall be enabled at every passing quarter of a financial year;
- (d) if so, the details of the exact quantum of subsidy being provided on the existing rate of kerosene, State/UT-wise; and
- (e) the details of the amount of subsidy provided on kerosene to the traditional fishermen of Maharashtra during the last three years?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री**  
**(श्री रामेश्वर तेली)**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS**  
**(SHRI RAMESWAR TELI)**

(a) to (e): Effective 1 March, 2020, the retail selling price of PDS Kerosene is being maintained at nil under-recovery level on pan India basis. Government makes allocation of Public Distribution System (PDS) Kerosene for cooking and lighting purpose only on quarterly basis to States/UTs. Government vide order dated 21st August 2012, has empowered States/ UTs to draw an allocation of one month's quota of PDS Kerosene at Non-Subsidized rates during each financial year for special needs such as natural calamities, religious functions, fishermen, various yatras etc. Annual allocation of Non-Subsidised PDS Kerosene is done by Petroleum Planning & Analysis Cell (PPAC) in the beginning of each financial year. States/UTs may seek further additional allocation after exhausting available quota.